

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APL No. 11 OF 2019 & IA No. 1664 OF 2018 & IA No. 1665 OF 2018 & IA No.
363 OF 2019**

Dated: 22nd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

M/s Mayfair Renewable Energy (I) Private Limited **Appellant(s)**

Versus

Hubli Electricity Supply Company Limited **Respondent(s)**

Counsel for the Appellant(s) : Shubhranshu Padhi for A1

Counsel for the Respondent(s) : Shahbaaz Husain for R1
Fahad Khan for R1

ORDER

Heard Mr. Basava Prabhu S. Patil, learned senior counsel.

Pleadings are complete.

List the matter for hearing on **12.12.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK